

IN THE CUSTOMS, EXISE AND SERVICE TAX APPELLATE
TRIBUNAL,
NEW DELHI, PRINCIPAL BENCH NEW DELHI

Date of Hearing/Decision: 01.06.2018

Appeal No. ST/1445/2011-CU[DB]

[Arising out of OIA No. 15-ST-DLH-2011 dated 30.06.2011 passed by the Commissioner (Appeals), Central Excise, New Delhi]

YMC Buildmore Pvt. Ltd.	Vs.	Appellant
CST, Delhi		Respondent

Appearance:

Represented by Shri Parvesh Bahuguna for the Appellant.
Represented by Shri G.R. Singh, D.R. for the Respondent.

**Coram: Hon'ble Mr. Bijay Kumar, Member (Technical)
Hon'ble Ms. Rachna Gupta, Member (Judicial)**

Interim Order No. 42/2018

Per Rachna Gupta:

None appeared for the Appellant. Notice has been issued on 15.05.2018. A fresh notice is being issued with the direction to produce appeal papers.

[Dictated in open court on 01.06.2018]

(Rachna Gupta)
Member (Judicial)

(Bijay Kumar)
Member (Technical)

RN